

PROFORMA FOR DECLARATION OF ASSETS
As On 31-03-2012

Name of Officer (In Full): Smt. Vibha Pandey
Date of Birth : 15-03-1978
Present post held : 8 Cj-II, Raipur C.G.

Immovable Property				
Name of District Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase, lease mortgage, inheritance, gift of otherwise with details of persons from whom acquired
1	Housing and other Buildings	Land	4	5
Sirgitti, Parsada, dist. Bilaspur C.G.	Abhilasha Awasiya Parisar H.L.G-II, Amber 21 Approximate Value 23.50 Lakh. As Values on 24-06-10	x	Own Name	Leas - Allotted by C.G. housing Board, Bilaspur After taking Loan From S.B.I. Bank Bilaspur

Movable Property (Valued Above 25,000/- of Rs)	
Name of Articles	
1- T.V.S. Scooty pep + C.G. 04 DU 1050 - Own Name - Purchased on 11-10-2010 Approximate Value 36,475/- Rs., Present Value 18,000/- Rs.	
2- Four Wheeler (i10 Car Hundi Co.)C.G. 10 F 5478 - In the name of my husband Mr Vinay Kumar Pandey. purchased on 9-07-2008 Approximate Value 3,75,992/- Rs] present value 2,00,000/- Rs.	
3- 1 Laptop Dell Company - In the name of my husband Mr Vinay Kumar Pandey. Approximate Value 32,000/- Rs., Present Value 10,000/- Rs.	

Jewellery (Worth Rs.)
Gold - Lump Sum - 500 Gram - Present Value Approximate 15.00 Lakh
Silver - Lump Sum - 3,200 Gram - Present Value Approximate 1,82,400/- Rs.
These ornaments mainly received in marriage from gifted by both families (me and my husband) in 21-06-2003

Shares/Debentures	
Name of issuing Company	Nos of Shares
1	2
-	-

Life Insurance Policy & Other

Name of issuing Company 1	Amount 2
Policy in my name :-	
1- (Jeevan chhaya)- Life Insurance Corporation of India	2,00,000 /- Rs. (Two Lac only) - Annu. pre. 12,586/- Rs.
2- (New money back) - Life Insurance Corporation of India	75,000/- Rs. (seventy five thousand only) - Annu. pre. 3,943/- Rs.
3- (New bima gold) - Life Insurance Corporation of India	7,00,000/- Rs. (Seven Lac only) - Annu. pre. 26,462/- Rs.
4- (Jeevan saral) - Life Insurance Corporation of India	1,25,000/- Rs. (One Lac twenty five thousand Only) - Annu. pre. 12,010/- Rs.
Policy in the name of my Husband Mr. Vinay Kumar Pandey :-	
1- (Jeevan Sathi) - Life Insurance Corporation of India	1,25,000/- Rs. (One Lac twenty five thousand Only) - Annu. pre. 5,210 /- Rs.
2- (Jeevan Anand) - Life Insurance Corporation of India	1,00,000/- Rs. (One Lac Only) - Annu. pre. 4,312/- Rs.
3- (New Money Back) - Life Insurance Corporation of India	1,00,000/- Rs. (One Lac Only) - Annu. pre. 5,340/- Rs.
Policy in the name of my Daughter Ku. Shrishti Pandey L.A. :-	
1- (Jeevan Tarng) - Life Insurance Corporation of India	5,00,000/- Rs. (Five Lac Only) - Annu. pre. 24,984 /- Rs.
2- (Jeevan Tarng) - Life Insurance Corporation of India	5,00,000/- Rs. (Five Lac Only) - Annu. pre. 25,260/- Rs.
3- (Jeevan Tarng)- Life Insurance Corporation of India	1,00,000/- Rs. (One Lac Only) - Annu. pre. 13,586/- Rs.

Bank Deposits/Securities & Investments

	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits	S.B.I. Bank, Mopka Branch	Bilaspur	73,300/-Rs (seventy three thousand three hundred Only) (At present)
2) Saving Bank A/Ac -	1- One Ac. in O.B.C. Bank - Own name	Raipur	8,219/- Rs. As on 31-03-12
	2-One Ac. in S.B.I. Bank, Collectorate Branch - Own name	Bilaspur	2,23,000/- Rs. (Two Lac twenty three thousand Only) At present
	3- One Joint Ac. (my & my husband name) S.B.I. Bank, Mopka Branch	Bilaspur	2,10,000/- Rs. (two Lac ten thousand Only) At present
	Following Accounts Belongs to my husband (Mr. Vinay Kumar Pandey) :-		
	1- H.D.F.C Bank	Bilaspur	1,00,000/- Rs (One Lac Only) At present
	2- Axis Bank	Bilaspur	20,000/- Rs (twenty thousand Only) At present
	3- South Indian Bank	Bilaspur	37,000/- Rs (thirty seven thousand Only) At present
Following Account Belongs to my Daughter (Shrishti Pandey minor) :-			
1- H.D.F.C Bank	Bilaspur	23,000/- Rs (twenty three thousand Only) At present	

3) PPF Ac		Head Post Office	Bilaspur	33,000/- Rs. (Thirty three thousand Only) As on 31-03-12
4) GPF				
5) NSS				
6) Others - 1- N.S.C. 2- Kisan vikas patra - 3- Recurring Deposit - 4- C.P.S.	Own name Own name Own name	Kachahri Post Office	Bilaspur	5,000/- Rs. (Five thousand Only) 10,000/- Rs. (Ten thousand Only) 58,000/- (fifty eight thousand Only) At present My Contribution 1,29,382/- Rs., Government Contribution 1,29,382 /- Rs. = Total 2,58,764/- Rs As on 31-03-12

- In case where it is not possible to assess the value accurately the approximant value in relation to present condition may be indicated.
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (conduct) Rules 1965.

Richa Pandey
10-1-13
Signature & Date
श्रीमती विमला कानुनी
कम व्यवहार न्यायाधीश व
रायपुर: (छ.ग.०)